



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7681/2018 FIXED	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
2	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
3	PIL/32/2023 FIXED	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB
4	WP(C)/4558/2023	ANJALI ROY AND ANR Versus THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.
5	WA/258/2024	MONISA KHATUN @ MONISHA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
6	WP(C)/813/2024	M/S HEMEN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, GST DY.S.G.I.
7	WITH WP(C)/1764/2023	M/S M P AGARWALLA Versus THE UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST

8	WP(C)/2068/2024	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS Versus MRINAL KANTI BHATTACHARJEE	MR B PATHAK MR B HAZARIKA MR. M SHARMAH	DR G J SHARMA MR S NATH
9	WP(C)/2596/2024	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
10	WP(C)/3006/2024	LAKHYADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, SEC. EDU.
11	WP(C)/4110/2024	EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS Versus PRAKASH SARMA AND ANR	A NEOG	MR H K DAS (r-1) MR. C K S BARUAH(CGC) MR N K SARMA(r-1)

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1801/2025 CAVT. NO.028320/25,N WITH CAVT. 283/2025, FIXED	KESHAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA	GA, ASSAM MR B KAUSHIK MR. S HAZARIKA FOR CAVEATOR
ADMISSION				
2	WP(C)/1003/2025 PART-HEARD, FIXED	KADOM TERANGPI Versus THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, K A A C SC, PCB SC, FOREST
3	WITH WP(C)/1009/2025	BRONSON TERANG Versus THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
4	WP(C)/4190/2022 FIXED	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
5	WITH WP(C)/4258/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
6	WITH WP(C)/4260/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
7	WP(C)/5135/2022 FIXED	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K MEDHI ASSTT.S.G.I.

	WITH I.A.(Civil)/255/2025 in WP(C)/5135/2022	M/S KALIMATA VYAPAAR PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR M BASUMATARI MS M DAS MS S KAKATI	MR. S K DAS
8	WP(C)/6081/2022 FIXED	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
9	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
10	WP(C)/6645/2023 FIXED	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. S DUTTA (R/N- 3 & 4)
11	WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
	WITH WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
13	WP(C)/4712/2024 FIXED	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
14	WP(C)/281/2025 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMAH	SC, PWD ROAD
15	WP(C)/1569/2025 FIXED	M/S S S ENTERPRISE Versus UNION OF INDIA AND ORS	MR. S BORTHAKUR MS. S KAKATI	DY.S.G.I.
HEARING				
16	WP(C)/635/2023 PART-HEARD, FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
20	WP(C)/1102/2015 WITH LCR	THE MANAGEMENT OF UCO BANK Versus MD. MATIUR RAHMAN and ANR	MR.S N SARMA MR.A J DAS MR.N BARUAH	MR.A KHALEQUER-1 MR.Z KHALID(R-1)
21	WP(C)/4371/2015 WITH LCR	GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY Versus PRESIDING OFFICER, LABOUR COURT and ORS	MS.M HAZARIKA MS.H BUZAR BARUAH MS.E BHARALI	GA, ASSAM
22	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.

23 [WP\(C\)/3872/2017](#)
WITH LCR, FIXED

M/S. PERTABGHUR TEA ESTATE and
ANR.

R SARMAH
MR.K GOSWAMI
MS.A NEOG
MR. A SANDILYA

MR. A D GUPTA
MR. R SARKAR
MR. B DAS

WITH

[I.A.\(Civil\)/1474/2023](#)
in WP(C)/3872/2017

HIREN BHUMIJ,
Versus
M/S. PERTABGHUR TEA ESTATE and
ANR.

MR. A D GUPTA
MS B DAS

MR. K GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3168/2023 FIXED, WITH LCR	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING				
2	PIL/11/2019 FIXED, WITH OFFICE NOTE	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
3	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
4	WP(C)/1499/2020 WITH LCR	SABURAN KHATUN @ SABURAN BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/2071/2020 FIXED, WITH LCR	JOYDEV DAS @ JOYDEB DAS Versus UNION OF INDIA AND 6 ORS.	MS. S E AHMED MR. P J MEDHI MR. D R GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3861/2023 FIXED, WITH LCR	MAHAMMAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MS. D GHOSH MS N DEKA MR. S I TALUKDAR MS H BETALA MS M SARMA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1006/2025	PREM GOGOI Versus THE STATE OF ASSAM	MS. S K NARGIS Q. KIBA MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION				
2	Crl.Pet./374/2025 B/O	FULBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
4	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY)	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
5	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY)	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
6	Bail Appln./2665/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
7	Bail Appln./3562/2024 WITH CASE RECORD(SCANNED COPY)	MD AYUB KHAN AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
8	Bail Appln./423/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
9	Bail Appln./588/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR	MR. I ALAM T MAZUMDER	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
10	Bail Appln./758/2025 WITH OFFICE NOTE, FIXED	MD ABU TAHIR Versus THE STATE OF ASSAM	MR S MUKTAR	PP, ASSAM

BAIL HEARING

11	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
12	AB/3238/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	MR D C NATH (R2) PP, ASSAM
13	AB/342/2025 FIXED	JAHANGGIR ALOM @ JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
14	AB/400/2025 WITH OFFICE NOTE, FIXED	SRI RAHUL KR DUTTA Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	MR D K BHATTACHARYYA, Amicus curiae,(R-2) PP, ASSAM
15	AB/578/2025 FIXED	AJIJUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 02:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/342/2025 PART-HEARD, FIXED	ABDUL KADIR BOKSHI Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
	WITH			
2	WP(C)/2261/2023	RAHUL ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
	WITH			
3	WP(C)/7604/2023	PRITOM JYOTI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	GA, ASSAM
	WITH			
4	WP(C)/5067/2024	MAIDUL ISLAM AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
	WITH			
5	WP(C)/5079/2024	ANJU MONOWARA BEGUM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
	WITH			
6	WP(C)/5560/2024	JENIFAR MUSTAFA LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	WITH			
7	WP(C)/5616/2024	MANURAM MEDAK Versus THE STATE OF ASSAM AND 9 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
	WITH			
8	WP(C)/5701/2024	SAHIL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	GA, ASSAM
	WITH			
9	WP(C)/5795/2024	AKBAL HUSSAIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM

10	WITH WP(C)/5867/2024	SYED ABU SAHID MIRA Versus THE STATE OF ASSAM AND 6 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	SC, ELEM. EDU GA, ASSAM
11	WITH WP(C)/5948/2024	JUNU GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, EDU SC, P H E
12	WITH WP(C)/6149/2024	ZITENDRA CH DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
13	WITH WP(C)/6150/2024	SHAHJAHAN ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	GA, ASSAM SC, HEALTH
14	WITH WP(C)/6156/2024	PROBHAT BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M R LASKAR MR N SARMA	GA, ASSAM SC, HANDLOOM, TEXTILE AND SERICULTURE
15	WITH WP(C)/6162/2024	ABDUL MANIK BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
16	WITH WP(C)/6184/2024	SUNJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, HEALTH
17	WITH WP(C)/6198/2024	MOYAZZIN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, P H E
18	WITH WP(C)/6206/2024	SWAPNA KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
19	WITH WP(C)/6222/2024	KAUSTAV MONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
20	WITH WP(C)/6244/2024	SHABBI AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS R BEGUM MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
21	WITH WP(C)/6266/2024	DIMPAL DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	GA, ASSAM
22	WITH WP(C)/6302/2024	APARAJITA SARMAM BEZBARUAH Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
23	WITH WP(C)/6404/2024	TIKENDRAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
24	WITH WP(C)/6414/2024	ASHARJYA BORO Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM

25	WITH WP(C)/6420/2024	RIDIP LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
26	WITH WP(C)/6426/2024	MINALI CHALIHA BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
27	WITH WP(C)/6544/2024	NIPOM KANTI NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
28	WITH WP(C)/6601/2024	NITYANANDA GIRI Versus THE STATE OF ASSAM AND 5 ORS	MR. N J KHATANIAR MR. J SINGH MR. K K HANDIQUE	GA, ASSAM SC, PWD
29	WITH WP(C)/6676/2024	UMESH KUMAR CHETRI AND ANR Versus THE STATE OF ASSAM 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH
30	WITH WP(C)/7074/2024	SALIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, IRRIGATION
31	WITH WP(C)/338/2025	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, A.H and V. DEPT.
32	WITH WP(C)/343/2025	PRATAP SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, SEC. EDU.
33	WITH WP(C)/352/2025	MANTU BAYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
34	WITH WP(C)/446/2025	SHUEL AHMED LASKAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
35	WITH WP(C)/447/2025	PARBIN SULTANA MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU GA, ASSAM
36	WITH WP(C)/457/2025	MAHFUZ AHMED LASKAR Versus THE STATE OF ASSAMV	MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM
37	WITH WP(C)/483/2025	SIRIN SULTANA LASKAR Versus THE STATE OF ASSAM 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
38	WITH WP(C)/629/2025	DEBOJIT BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
39	WITH WP(C)/657/2025	BALEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED

40	WITH WP(C)/658/2025	SMTI RASHMI NEWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, ED
41	WITH WP(C)/671/2025	ASHIK ALAHI BORBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
42	WITH WP(C)/690/2025	KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, P H E
43	WITH WP(C)/776/2025	PRITHA SARMACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
44	WITH WP(C)/780/2025	MAHBUBUL ALAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM SC, EDU
45	WITH WP(C)/923/2025	TAHERA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM
46	WITH WP(C)/962/2025	SUBHAN GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
47	WITH WP(C)/997/2025	JUFRANA BEGOM Versus THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU GA, ASSAM
48	WITH WP(C)/999/2025	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS D BARUAH	GA, ASSAM SC, HEALTH
49	WITH WP(C)/1033/2025	PARTHA PRATIM DAS Versus THE STATE OF ASSAM AND ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM
50	WITH WP(C)/1077/2025	SACHIN PATIR AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
51	WITH WP(C)/1101/2025	BANTI DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
52	WITH WP(C)/1126/2025	SMTI LUCKY SAIKIA Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS	SC, ELEM. EDU GA, ASSAM
53	WITH WP(C)/1127/2025	MOKIM KHAN Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC. BTC SC, FOREST
54	WITH WP(C)/1273/2025	RESMA SULTANA Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM
55	WITH WP(C)/1419/2025	SRI CHITTARANJAN BURAGAOHIN, Versus THE STATE OF ASSAM, AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM

56	WITH WP(C)/1420/2025	SRI FIROJ CHUTIA Versus THE STATE OF ASSAM AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, REVENUE
57	WP(C)/5179/2020 WITH WP(C)/6554/2023 (D/O), FIXED	MOHMOD NADEEM Versus THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
58	WP(C)/4007/2023 FIXED	RAJU LANGTHASA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
59	WP(C)/7163/2023 FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/5045/2022	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
61	WITH WP(C)/1785/2023	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
62	WP(C)/2600/2024 FIXED	MANMATH CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
63	WP(C)/5757/2024 FIXED	BADAL KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	SC, HIGHER EDU SC, U G C
ORDERS				
64	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1) MR. N J KHATANIAR(R-11) MR B KAUSHIK (R-11)
65	WITH Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR (R-11) MR B KAUSHIK (R-11) MS. N BORDOLOI SC, F.DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025

13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5557/2024 FIXED	DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
2	WP(C)/6110/2024 FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH
3	WP(C)/6309/2024 FIXED	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
4	WITH WP(C)/6308/2024	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
ORDERS				
5	Cont.Cas(C)/762/2023 FIXED	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
6	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
7	WP(C)/1056/2025 FIXED	KANGKAN PATHAK Versus THE UNION OF INDIA AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, L G B R I M H DY.S.G.I.
8	WITH WP(C)/5561/2024	DR. KANGKAN PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. A K DUTTA (CGC) MR. K GOGOI (CGC) DY.S.G.I.

WITH
I.A.(Civil)/3603/2024
in WP(C)/5561/2024

DR. KANGKAN PATHAK
Versus
THE UNION OF INDIA AND 3 ORS

MR. R MAZUMDAR
MRS P RAI
MS T WAPANGLA
MR. R DEKA

MR. A K DUTTA (CGC)
MR. K GOGOI (CGC)
DY.S.G.I.

HEARING

9	WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL	MR. R L YADAV MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
10	WP(C)/7891/2017	JAGAT CH. BAISHYA Versus THE STATE OF ASSAM and 2 ORS.	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	MR.S K BARKATAKI MS.M DAS MR.D K NATH MS.B SHARMA	GA, ASSAM MR. R DHAR, SC HANDLOOM & TEXTILE DEPTT, ASSAM. SC, FINANCE
11	WP(C)/327/2018	S-354996 WO-RM, JOHNSON KG Versus THE UNION OF INDIA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MS U DAS MR. R MAZUMDAR MRS P RAI MR U SARMA MR H BEZBARUA	MR. Y DOLOI,SR.CGC. ASSTT.S.G.I.
12	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
13	WP(C)/7013/2018	ANANDA CHANDRA ROY Versus THE UNION OF INDIA AND 7 ORS	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR A D CHOUDHURY MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. K K DEKA MR. R SARMA	MR. B K DAS MR. B SARMA (R1-R7) MR H P GUWALA ASSTT.S.G.I. SC, RAILWAY
14	WP(C)/4724/2022 FIXED	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/8602/2018 FIXED	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)
	WITH I.A.(Civil)/1823/2021 in WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
2	WP(C)/2297/2024	JURI RANI SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MD. M U AHMED MR. S F CHISTIE	SC, CO OP MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
3	WP(C)/8043/2022 FIXED	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
	WITH I.A.(Civil)/3797/2024 in WP(C)/8043/2022	OIL INDIA LIMITED Versus LOMBIT KONWAR AND 3 ORS	SC, OIL	MR. P P DUTTA
4	WP(C)/5031/2023 FIXED	BARNALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. B CHOUDHURY SC, SEC. EDU. SC, SLRC
5	WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
6	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA

7	WITH WP(C)/2833/2023	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
8	WP(C)/2537/2024 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM
9	WITH WP(C)/7743/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
10	WP(C)/5959/2024 FIXED	KHANINDRA SUKLABAIDYA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, AGRI. DEPARTMENT SC, DIMA HASAO SC, FINANCE DEPTT.
ORDERS				
11	Cont.Cas(C)/267/2020 FIXED	ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA AND ANR.	MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
HEARING				
12	WP(C)/6221/2016 FIXED	MD. ASHIMUDDIN KHAN and 35 ORS Versus THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE
13	WITH WP(C)/2457/2016	LANKESWAR DEKA and 235 ORS Versus THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)
14	WP(C)/1568/2018 FIXED	TINKU KRO AND 4 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
15	WP(C)/8678/2019 FIXED	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
16	WP(C)/2300/2020	NO.074610482, CONST./GD MRIDUL CHANDRA MALAKAR Versus THE UNION OF INDIA AND 5 ORS	MR. D BORAH	MR. S K MEDHI ASSTT.S.G.I.
17	WP(C)/2731/2020	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM
18	WP(C)/2978/2020	MOHIDUL ISLAM AHMED Versus THE UNION OF INDIA AND ANR.	MR. A H M R CHOUDHURY MR. D F A AHMED MR. J LASKAR MR F Z MAZUMDER	MR. S K MEDHI ASSTT.S.G.I.
	WITH I.A.(Civil)/1198/2022 in WP(C)/2978/2020	THE UNION OF INDIA Versus MOHIDUL ISLAM AHMED	MR. S K MEDHI	MR. J LASKAR

19	WP(C)/7850/2022 FIXED	OM DUTT SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
20	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
21	WP(C)/2359/2024 FIXED	YOGENDRA SINGH CHAUDHARY Versus THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



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[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./408/2023 WITH LCR 4 FILES. P.B-2. FIXED.	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	MR. H ALI(R-2) B BARMAN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1077/2023 in Crl.A./408/2023	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
HEARING				
2	CRL.A(J)/41/2020 5 Y 7 M 20 D.:WITH LCR 5 FILES. P.B-2.	CHARITRA HALOI Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/93/2020 5 Y 4 M 11 D.:WITH LCR 5 FILES. P.B-2.	BIJOY KRISHNA Versus THE STATE OF ASSAM	MR H GUPTA (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/43/2022 WITH LCR 5 FILES. P.B-2.	AGASTOSH KERKETA Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/86/2022 2 Y 9 M 11 D.:WITH LCR 6 FILES. P.B-2.	ALIRAM CHETIA Versus THE STATE OF ASSAM	MR. Z. HUSSAIN(AMICUS CURIAE)	PP, ASSAM
6	Mat.App./58/2023 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. L MOHAN MR. P GOGOI MS. S DUTTA	MR K PUJARI (r-1) MRS. S KHATANIAR MR. S ALIM MR. B HUSSAIN MS. K A PUJARI (r-1) DR. C R BORUAH A R AHMED
7	CRL.A(J)/67/2023 5 Y 10 M 18 D.:WITH LCR 6 FILES. P.B-2. FIXED.	DULAL @ BUPAI BHUYAN Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
	WITH I.A.(CrI.)/424/2023 in CRL.A(J)/67/2023	DULAL @ BUPAI BHUYAN Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM

8	CrI.A./175/2023 2 Y 0 M 3 D :WITH LCR 4 FILES. P.B-2. FIXED. WITH I.A.(CrI.)/426/2023 in CrI.A./175/2023	RAJAT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
9	CrI.A./11/2024 WITH LCR 4 FILES. P.B-2. FIXED. WITH I.A.(CrI.)/1237/2024 in CrI.A./11/2024	RAJAT RABHA Versus THE STATE OF ASSAM AND ANR. PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR MR. J I BORBHUIYA MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	PP, ASSAM MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1710/2025 FIXED	SIMANTA MUDOI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED I AMIN	GA, ASSAM SC, REVENUE
2	WP(C)/1764/2025 FIXED	RANJIT SAIKIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, REVENUE
ADMISSION				
3	WP(C)/6431/2024 FIXED	ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR. D SARAF	SC, FINANCE AND TAXATION MR. P DAS (R-5)
4	WITH WP(C)/5774/2024	MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION MR. P DAS (R-6)
5	WP(C)/6666/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL MS. BANSHIKA PODDER	SC, FINANCE AND TAXATION
HEARING				
6	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
7	WP(C)/4843/2014 WITH LCR	SMTI. GULBAHAR BEGUM Versus THE LIFE INSURANCE CORPORATION OF INDIA and 3 ORS,	MR A ISLAM MR.S BANIK MR.S K ROY	MRP MUKHERJEE MR.P BORGHAIN

8	WP(C)/4844/2014 FIXED	M/S PADMAVATI CONSTGRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD GA, ASSAM
9	WP(C)/5189/2014 FIXED	DULAL GOGOI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MSG BORA MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI	GA, ASSAM
10	WP(C)/2918/2015	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI MR D N SARMAH	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN SC, PWD(R7)
	WITH I.A.(Civil)/627/2017 in WP(C)/2918/2015	MANOMOHAN BAISHYA and 83 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.H MEDHI	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH MR.B GOSWAMI SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN ADDL. AG, ASSAM SC, PWD(R7)
11	WITH WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A M MAZUMDAR (P3) MR. R ISLAM MR.T AHMED MR. H MEDHI MR. D N SARMAH (P3)	GA, ASSAM (R1-5) SC, NHAI (R7) MR. D DEKA
	WITH I.A.(Civil)/616/2017 in WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAM(R1-5) SC, NHAI R7 MR.D DEKA
12	WITH WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.T AHMED MR.H MEDHI MR D N SARMAH	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, PWD MR.K GUPTA(R-10) SC, REVENUE
	WITH I.A.(Civil)/877/2017 in WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, REVENUE MR.K GUPTA(R-10) SC, PWD
13	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA

14	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
15	WP(C)/7732/2017 FIXED	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./770/2023	NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
ADMISSION				
2	Crl.Rev.P./215/2022 WITH LCR 1 FILE, B/O	ADITYA NARAYAN BYATSHOSH Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MS M BORAH MD K RAHMAN	MR. S AHMED (R-2) MR. S AHMED (R-2) MR. D GOSWAMI (R-2) MR. P P MEDHI (R-2) MR. K BARMAN (R-2) MR. K THAKUR (R-2) MR. S AFRIDI (R-2) PP, ASSAM
3	Crl.Rev.P./349/2024 FIXED	TEK BHATTARAI Versus THE STATE OF ASSAM AND ANR	MR. D MAZUMDAR MS. S KANUNGOE	MR. S M ABDULLAH P (R-2) MS. F HUSSAIN (R-2) MD. R ISLAM (R-2) MD. IMRAN (R-2) PP, ASSAM
4	Crl.A./361/2024 FIXED	ABHIJIT GANGULY Versus THE STATE OF ASSAM AND ANR.	MR. M L PANDIA MS. N K PODDAR	MS. R B BORA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
5	Crl.Rev.P./436/2024 FIXED	PRASANTA RAJKHOWA AND 4 ORS Versus BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)
	WITH I.A.(Crl.)/1190/2024 in Crl.Rev.P./436/2024	BHADESHWAR DAS AND 6 ORS Versus PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	
6	Crl.Pet./1138/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	RISHI CHUTIA Versus LUTFOR RAHMAN	MR. N K HALOI MR. K M HASSAN	MR. Z ALAM MS. S NAZNEEN MR. J ISLAM
7	Crl.Pet./1300/2024 WITH LCR 2 FILES, B/O	PULOK HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN PP, ASSAM
8	Crl.Pet./1370/2024 FIXED	SHIRAJUL KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MAHIBUR RAHMAN MR AZIZUR RAHMAN	MR. M ALOM (R-2) MR. H ISLAM (R-2) PP, ASSAM MR. R ISLAM (R-2)

9	Crl.Pet./55/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	ROOP KRISHEN KHAR AND ANR Versus THE UNION OF INDIA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. K K PARASAR (C.G.C) DY.S.G.I.
10	Crl.A./90/2025 B/O	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	PP, ASSAM
	WITH I.A.(Crl.)/249/2025 in Crl.A./90/2025	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	PP, ASSAM
11	Crl.A./102/2025	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus DILIP KUMAR HAJONG	MR M HALOI	
		<u>BAIL HEARING</u>		
12	AB/494/2025 FIXED	RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
		<u>ORDERS</u>		
13	I.A.(Crl.)/652/2023 WITH LCR 4 FILES, B/O in CRL.A(J)/90/2023	ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
	WITH CRL.A(J)/90/2023	ANOWAR HUSSAIN @ KAIF Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
14	Crl.A./220/2024 WITH LCR 5 FILES, OFFICE NOTE, B/O	BHASKAR BURAGOHAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
	WITH I.A.(Crl.)/646/2024 in Crl.A./220/2024	BHASKAR BURAGOHAIN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
15	Crl.A./368/2024 WITH LCR 1 FILE, OFFICE NOTE, B/O	ARCHANA DEKA Versus MADAN DEKA AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	MR. M RAHMAN (R 1,2) MR. M DASGUPTA (R 1,2) MD S ALI (R1,2) MR M RAHMAN (R 1,2) PP, ASSAM
16	Crl.Pet./1230/2024 FIXED	SHAFEDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
17	Crl.A./23/2025 WITH LCR 5 FILES, OFFICE NOTE, FIXED	BIJU DOLEY Versus THE STATE OF ASSAM	MR K PUJARI MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	WITH I.A.(Crl.)/75/2025 in Crl.A./23/2025	BIJU DOLEY Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	WITH			
18	Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
	WITH I.A.(Crl.)/2/2025 in Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM

19	I.A.(CrI.)/43/2025 WITH LCR 5 FILES, OFFICE NOTE, FIXED in CrI.A./17/2025 WITH CrI.A./17/2025	BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
		BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MR B C MUCHAHARY(R-2) J DAS (R-2) PP, ASSAM
20	I.A.(CrI.)/199/2025 WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./435/2023 WITH CrI.A./435/2023	SMTI RITUMONI GOGOI Versus THE STATE OF ASSAM AND ORS	MR. A BRAHMA	PP, ASSAM
		RITUMONI GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
21	I.A.(CrI.)/255/2025 B/O in CrI.A./242/2024 WITH CrI.A./242/2024	MAINUL HOQUE ALIAS MD MAINUL HAQUE Versus THE STATE OF ASSAM	MS S PATAR	PP, ASSAM
		MAINUL HAQUE @ MD MAINUL HAQUE Versus THE STATE OF ASSAM	MR. J ABBAS MS S PATAR	PP, ASSAM
HEARING				
22	CrI.A./137/2010 PART-HEARD, LCR 3 FILES	BANARASI MAHATO Versus BONNAYA GOGOI and ANR,	MS R D MAZUMDAR (AMICUS CURIAE) MR.A C BORBORA MRS.R BORBORA MR.M G SINGH	MR.B M CHOUDHURY MR.R SEKHAR MR.N BHARALI MR.A BARUAH MR.J GOGOI
23	CrI.Pet./21/2020 PART-HEARD, WITH LCR 2 FILES(SCANNED COPY)	MOKBUL HOSSAIN AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MR. R R KAUSHIK MR. A A R KARIM	PP, ASSAM
24	CrI.Rev.P./305/2022 PART-HEARD, LCR 2 FILES, FIXED	KRISHNA DAS Versus SMTI. HAIMYA DAS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
25	CrI.Rev.P./175/2023 PART-HEARD, LCR 3 FILES	BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	MR. A BHATTACHARYYA (R-2) MR. R A CHOUDHURY (R- 2) MR. N BARMAN (R-2) MR. S HUSSAIN (R-2) MS. S DAS (R- 2) PP, ASSAM
26	I.A.(CrI.)/215/2021 WITH LCR 5 FILES, FIXED in CrI.A./98/2021 WITH CrI.A./98/2021	AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
		AJJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	MR. B U LASKAR (R-2) PP, ASSAM
27	CrI.Pet./268/2021 WITH LCR 2 FILES (SCANNED COPY)	SMTI. SARADA BISWAS @ VISWAS Versus SMTI. SUKLARANI BISWAS AND 2 ORS	MR. DITUL DAS MR. D S SINGH MR. B J TALUKDAR	MR T H HAZARIKA MR T H HAZARIKA MS. M DAS MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM MR N AHMED
28	CrI.Pet./383/2021 WITH LCR 4 FILES (SCANNED COPY)	RAVI KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MRS J BEGUM MR D MAHANTA	PP, ASSAM

29	WITH Crl.Pet./282/2021	VIJAY KUMAR AWASTHI Versus THE STATE OF ASSAM AND ANR	MR D MAHANTA	MR. A K PURKAYASTHA (R-2) MR. M K MAJUMDAR (R-2) MR G D CHOUDHURY (R-2) MR. S SHARMA (R-2) PP, ASSAM
30	Crl.Pet./424/2021 WITH LCR 1 FILE (SCANNED COPY)	ROFIKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR. N I KHAN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
31	Crl.Pet./452/2021 WITH LCR 1 FILE (SCANNED COPY)	DIPANKAR MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. S DAS MR K DEKA	MR G DAS (R-2) PP, ASSAM
32	Crl.Pet./744/2021 WITH LCR 1 FILE	JAWHAR JYOTI DEB AND ANR. Versus THE STATE OF ASSAM AND ANR.	DR. B AHMED MR K UDDIN MR. A K AZAD	MR J MOLLAH (r-2) MR J DAS (r-2) PP, ASSAM
33	Crl.Pet./730/2022 WITH LCR 1 FILE(SCANNED COPY)	RAJU SIL Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	G UDDIN (r-2) MR A K AZAD (r-2) PP, ASSAM
34	Crl.Rev.P./24/2023 WITH LCR 2 FILES	MEHBUB ALI Versus HASINA BEGUM	MR P K KALITA	MR D K MEDHI (r-1) P BORUAH (r-1)
35	Crl.Pet./185/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJAN LOHIA AND ANR Versus KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS PP, ASSAM
36	I.A.(Crl.)/692/2024 WITH LCR 3 FILES, FIXED in Crl.A./233/2024 WITH Crl.A./233/2024	MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM
		MAHIDUL ISLAM Versus THE STATE OF ASSAM	M M RAHMAN MR. A HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
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17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	CrI.A./69/2024 PART-HEARD, FIXED, WITH LCR 3 (THREE) FILES	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/777/2024 in CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
ADMISSION				
2	WP(C)/4283/2021 PART-HEARD, FIXED	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
	WITH I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
3	WP(C)/6753/2023 PART- HEARD, FIXED	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
4	CRP(IO)/184/2024 FIXED	RAJ KUMAR KALITA Versus RINA KALITA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	MR S N KRISHNATRAYA
BAIL HEARING (BA)				
5	Bail Appln./789/2025 FIXED, WITH LCR (SCANNED COPY)	ANOWAR HUSSAIN @ ANOWAR ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
BAIL HEARING				
6	AB/477/2025 FIXED	SRI GANGA DAS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM

7	AB/677/2025 FIXED	LAKHYA JYOTI NATH Versus THE STATE OF ASSAM	MR D C K HAZARIKA MS J BEZBARUAH MR N C K HAZARIKA	PP, ASSAM
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ORDERS

8	CRP/91/2024 FIXED	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL	MS A HUSSAIN MR. A K RAY MR. I GOGOI MR. M I HUDA M PATHAK MISS T DAS S AHMED	
	WITH I.A.(Civil)/3615/2024 in CRP/91/2024	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL, M/S SURYA KANT SINGH	MS A HUSSAIN S AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
9	I.A.(Civil)/4048/2024 FIXED in FAO/87/2024	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
	WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR. A SARMA (R-4,5) MR. M HUSSAIN (R-4,5) MR. K KALITA (R-4,5) MR M SAHEWALLA MS G SWAMI (R-4,5) FOR CAVEATOR

HEARING

10	RSA/99/2015 PART-HEARD, WITH LCR, FIXED	SRI BABUL SARMA and ANR Versus SRI MRIDUL BHAGAWATI and 6 ORS	MR.R SHARMA MR.H DEKA MR.U B SARMA MR.D HAZARIKA	MR. P S DEKA (R-1,6) MRS A BUJARBARUAH MRS A BUJARBARUAH MR. B K BHAGAWATI (R-1,6) MR.G J SAIKIA MR.N DAS (R-1,6) MR.A CHOUDHURY MS.R BORGHAIN(R- 6&7) MS.A BARUAH(R- 6&7)
11	MACApp./4/2016 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2
12	RSA/150/2016 WITH LCR, FIXED	SRI HARICHARAN DAS @ RAJBONGSHI Versus SRI JADAB DEKA	MR.R ISLAM MR.D N SARMA MR.J ISLAM MR.T AHMED	MR.S K GOSWAMI MR.N BARMAN
	WITH I.A.(Civil)/291/2016 in RSA/150/2016	SRI HARICHARAN DAS @ RAJBONGSHI Versus SRI JADAB DEKA	MR.R ISLAM MR.D N SARMA MR.J ISLAM MR.T AHMED	
13	MACApp./338/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
14	RSA/150/2018 WITH LCR, FIXED	MD SAMSUL HAQUE LASKAR and 6 ORS Versus MD MOTIUR RAHMAN LASKAR	MR. N DHAR MR . B MALAKAR MS. K BARUAH MR. T U LASKAR MS. S DASGUPTA	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY FOR CAVEATOR

15	Mat.App./22/2019 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. D MOZUMDER MR D C K HAZARIKA MR. S BISWAS MS J KALITA J BEZBARUAH	N BAISHYA MR G CHOUDHURY
16	MFA/191/2021 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. AFRUJA SULTANA AND 6 ORS	MR S DUTTA MR S DUTTA	MR A ALI MS. M KHATUN
17	MACApp./225/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus ANJALI KALITA AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. K K DUTTA (R-1,2) MR A CHALIHA (R-3,4)
18	RSA/73/2022 WITH LCR, FIXED	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
19	MACApp./77/2022 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MR. S BARUAH MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/276/2016	BIJOY BARUAH and 8 ORS Versus PREETOM SAIKIA	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA	MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R- 1&2)
2	Cont.Cas(C)/336/2018	NANDINI ADHIKARI Versus AMARENDRA BARUAH AND 4 ORS.	MRS. K DEVI MS R P BARUAH	MR. A DEKA (R5) MR. A DAS (R1)
3	Cont.Cas(C)/23/2021	MADAN LAL BOSE Versus DHARANI DHAR BORO, ACS AND ANR	N BAISHYA MR. M SARANIA MR H MEDHI	MR. D SAIKIA (R-1) MS. R B BORA (R-1) MR. S BORA (R-1)
4	Cont.Cas(C)/87/2021	SUMITRA DEVI Versus MADHAV CHANDRA DEKA AND 3 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	MR. R MAZUMDAR (R4) MR H BEZBARUA (R4)
5	Cont.Cas(C)/187/2022	MONIRUZZAMAN SK., Versus BIJOYA CHOUDHURY AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
6	Cont.Cas(C)/240/2023	ALTAF HUSSAIN CHOUDHURY Versus SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
7	Cont.Cas(C)/423/2023	RANATI BALA ROY Versus SIDDHARTH SINGH AND 3 ORS	MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA MR B MALAKAR	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
8	Cont.Cas(C)/72/2024	APARNA BHATTACHARJEE Versus SMTI. SURANJANA SENAPATI		
9	Cont.Cas(C)/267/2024	MITALI BAYAN Versus DR ROBIN KUMAR IPS	MS R DUTTA MS. J KONWAR	MR R M DAS MS. M D BORAH(R-1) S. BORAH(R-1) MR R B GOSWAMI(R-1) SC, A S T C
10	Cont.Cas(C)/280/2024	MONSURA KHATUN Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
11	Cont.Cas(C)/286/2024	NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 3 ORS.	MR. M ISLAM MS A KHATUN	MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA

12	Cont.Cas(C)/291/2024	DWIJENDRA KUMAR DAS Versus NARAYAN KONWAR AND 3 ORS.	MS. D DEKA MS S RAJBONGSHI MR A MALEK	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,3) MR. U SARMA(R-1)
13	Cont.Cas(C)/301/2024	MD ABDUL HASHIM BARBHUIYA Versus NARAYAN KONWAR , IAS	MR. B PURKAYASTHA	MR. B GOGOI (r-6) MR B DEURI MR P NAYAK (r-6) MR A CHALIHA (r-6)
14	Cont.Cas(C)/377/2024	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
15	Cont.Cas(C)/395/2024	SHEO BALAK SINGH Versus GIRIDHAR ARAMANE AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB	MR. S P CHOUDHURY (R-3)
16	Cont.Cas(C)/396/2024	BIMALA MALO Versus NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-7) MR S M T CHISTIE(R-7) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR J BORAH(R-6) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. K KAKOTI(R-6) MR. D DAS(R-5) MR A CHALIHA(R-2)
17	Cont.Cas(C)/458/2024	ABUL KASHEM PRODHANI Versus J. B. EKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	MR B SINHA (R-7) MR. K KONWAR MR. K KONWAR MR. K KONWAR MR. B GOGOI(R-3) MS. N BORAH MS. N BORAH MR B DEURI (R-5) MR P NAYAK(R-3) MR S DUTTA(R-1,4) MR S DUTTA(R-1,4) MR A CHALIHA (R-3) MR. H ISLAM(R-7)
18	Cont.Cas(C)/560/2024	PANKAJ KAKOTY Versus SHRI MS MANIVANNAN IAS	MR. K N CHOUDHURY MD I H LASKAR MR. D J DAS	MR. D NATH (R-1) MS. N BARMAN(R-1) MR D DEKA (R-2)
19	Cont.Cas(C)/654/2024	MUKUL KUMAR DEKA Versus SMTI SURANJANA SENAPATI, ACS AND ANR	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB	
20	Cont.Cas(C)/722/2024	DILIP DAS AND 4 ORS. Versus JAYANT NARLIKAR, IAS	MR. R SARMA	MR. B GOGOI (R-1) MR P NAYAK(R-1) MR A CHALIHA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2159/2024	MUFIZUR RAHMAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3464/2024 WITH CASE RECORD(SCANNED COPY)	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./3882/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
4	Bail Appln./3969/2024 WITH CASE RECORD(SCANNED COPY)	JAHANGIR ALAM Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
5	Bail Appln./19/2025 WITH CASE RECORD(SCANNED COPY)	SANJU CHOUDHURY Versus UNION OF INDIA	MR. R SEKHAR A BORMAN	SC, NCB
6	Bail Appln./46/2025 B/O	TAJNUR ALI Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
7	Bail Appln./153/2025 WITH CASE RECORD(SCANNED COPY)	MOJIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	Bail Appln./662/2025 FIXED	RAJA DOLEY AND 2 ORS. Versus THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
9	Bail Appln./704/2025 FIXED	SONU MISHRA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
10	Bail Appln./730/2025 FIXED	MAMONI KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
11	Bail Appln./766/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM

BAIL HEARING

12	AB/3427/2024 FIXED	RAYAZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM
13	AB/169/2025 WITH CASE RECORD(SCANNED COPY)	AFTAB UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
14	AB/621/2025 FIXED	LAKIBUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5337/2020 FIXED	NABARUN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A LAL MR R KARIM MR D BARMAN	GA, ASSAM MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE
2	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
3	Crl.Pet./1132/2023 (PERSONAL APPEARANCE), WITH LCR 1 FILE(SCANNED COPY), FIXED	JIGNESH MEVANI @ JIGNESH N. MEVANI Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM
4	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
5	WP(C)/3919/2024 FIXED	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
6	WP(C)/6977/2024 FIXED	SUBHADRA DOLEY PEGU @ INDIRA PEGU Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS.	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NHIDC SC, REVENUE
7	WP(C)/7073/2024 FIXED	UJJWALENDU GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS. S PHUKAN MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE

8	WP(C)/1128/2025 CAVT. NO.021020/25,N WITH CAVT. 210/2025, FIXED	NOOR ALAM AND 65 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. K N CHOUDHURY (R5) GA, ASSAM MR. A DHAR (R5) MR. J KALITA MR. J KALITA MR. N J GOGOI (R-5) MD F FARIDI (R5) MS. S DEB(R-5) SC, REVENUE FOR CAVEATOR
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ORDERS

9	Cont.Cas(C)/506/2024 FIXED	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	MR. P SARMA
10	WP(C)/1171/2025 FIXED	SRI TAPAN TIMUNG Versus THE KARBI ANGLONG AUTONMOUS COUNCIL (KAAC)	MR. K GOGOI MS. P BORAH	SC, K A A C
11	WP(C)/1172/2025 FIXED	HUMAYUN ROSHID CHOUDHURY AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	SC, PWD ROAD GA, ASSAM

HEARING

12	WP(C)/6790/2014	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY MR. I U CHOWDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4)
13	WP(C)/6806/2014	JYOTISH KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI MS.M JALAN	GA, ASSAM MR.D BARUAH(R-6) MR.B BARMANR-6 MR.N B P SINGHA(R-6)
14	WP(C)/726/2015	MD. SIFATULLAH MAZUMDAR and 96 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A A MONDAL MD. B ISLAM MR. S HUSSAIN MR. S ISLAM MS. S G BARUAH MR. A S ALI	SC, FOREST(R-2-6, 10-11, & 14) GA, ASSAM(R- 1,3,7,8,9,12,13 & 15)
15	WP(C)/6326/2015	NANDESWAR GOGOI Versus EMPLOYEE'S PROVIDENT FUND ORGANIZATION	MR.C BARUAH MR.T BARUAH MR.B BARUAH	MRD N BHATTACHARYAR- 1-4 MR.D DEY(R-1-4)
16	WP(C)/7392/2019	MATHURAPUR THANA COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS M NIROLA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./716/2025 WITH OFFICE NOTE, FIXED	MOKDAM ALI ALIAS DR MOKDOM ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
2	Bail Appln./1000/2025	MISS RASHMI DEKA BARUAH Versus THE STATE OF ASSAM	MR A KHANIKAR MR. M SAIKIA	PP, ASSAM
3	Bail Appln./1002/2025	ABDUL HANNAN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
MOTION				
4	AB/671/2025 FIXED	MD IFTIKAR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY M INGTI	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./407/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. A B T HAQUE	PP, ASSAM
6	Bail Appln./460/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
7	Bail Appln./463/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
8	Bail Appln./538/2025 FIXED	BINANDA KALITA AND ORS Versus THE STATE OF ASSAM	MR S DAS R DEKA	PP, ASSAM
9	Bail Appln./561/2025 FIXED	ROFIQUK ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
10	Bail Appln./587/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. A PAUL MD. M. ALI	PP, ASSAM

11	Bail Appln./599/2025 FIXED	AMIR HUSSAIN @ MD AMIR HUSSAIN Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
WITH				
12	AB/370/2025	ABDUS SALAM @ ABDUL SALAM AND ANR. Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
13	Bail Appln./822/2025 FIXED	SHOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	Bail Appln./827/2025 FIXED	BAHAR ALI KHAN Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
15	Bail Appln./837/2025 FIXED	SAFIKUL ISLAM @ SHAFIKUL ISLAM Versus THE STATE OF ASSAM	U U KHAN	MR. S K DEKA (INFORMANT) A GAUTAM (INFORMANT) MR. C TALUKDAR (INFORMANT) PP, ASSAM ARUNABH SARMA (INFORMANT) MS. D DAS (INFORMANT)
16	Bail Appln./863/2025 FIXED	ABDULLAH SARKAR Versus THE STATE OF ASSAM	MR. S RAHMAN MR M RANA	PP, ASSAM
BAIL HEARING				
17	AB/1361/2021 WITH OFFICE NOTE	APU SARMAH Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
18	AB/229/2022 WITH OFFICE NOTE	HARBALA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
19	AB/255/2022 WITH OFFICE NOTE	HAROON ALI RASHID AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
20	AB/669/2022 WITH OFFICE NOTE, AB/515/2022, AB/668/2022	BIPOB DAS Versus THE STATE OF ASSAM	MR. S SAIKIA	PP, ASSAM
21	AB/728/2022 WITH OFFICE NOTE	USMAN GANI Versus THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM
22	AB/1573/2022 WITH OFFICE NOTE, SCANNED COPY OF LCR	PRABHAT CHANDRA PATRO @ PRABATH PATRO AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
23	AB/3717/2022 WITH OFFICE NOTE	PARESH CHANDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
24	AB/2775/2024 FIXED	BIJU RAY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
25	AB/3338/2024 FIXED	SHRI JWMWISRANG BRAHMA @ JEMSARANG BASUMATARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
26	AB/303/2025 FIXED	SRI SHANIDUL ISLAM @ PRITAM DEKA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MS. S DIHINGIA	PP, ASSAM
27	AB/328/2025 FIXED	MD ABDUL HEKIM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED MR. S S AHMED	PP, ASSAM

28	AB/409/2025	ABHIJIT BHUYAN Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR K ISLAM MR A IKBAL J S AHMED	PP, ASSAM
29	AB/489/2025	LUTFOR ALI Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
30	AB/509/2025 FIXED	JOHIRUL ISLAM @ JOHIRUL HUSSIAN AND ANR. Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR A ALAM	PP, ASSAM
31	AB/592/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAIDUR RAHMAN @ SAYED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
32	AB/629/2025 FIXED	MD SOFIQUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
33	AB/635/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOLEN KOCH Versus THE STATE OF ASSAM	MR. V K CHANDAK DR. T KALITA MS R MAHANTA	PP, ASSAM
34	AB/651/2025 FIXED	JIAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
35	AB/659/2025 FIXED	SWAMINATH CHAUHAN AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
36	AB/701/2025 FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM	MS. MEGHALI BORA	PP, ASSAM
37	AB/711/2025 FIXED	MOHAMMAD ALI ZULFIKAR LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
HEARING				
38	Crl.A./50/2011 PART-HEARD, WITH LCR 1 BUNDLE, P.B.-2, OFFICE NOTE, FIXED	QUEEN LASKAR Versus CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA M AHMED B M CHOUDHURY N BHARALI MR.U CHOUDHURY MS. D SAIKIA, AMICUS CURIAE	SC, CBI
39	W.P.(Crl.)/16/2015	KABIR AHMED CHOUDHURY and 4 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR.A M BORA MR.J PATOWARY MS.C CHOUDHURY MR.D BAIDYA	GA, ASSAM MR.B SAHARIAR-8 MR.J U N M LASKAR(R-8) MR.R DEV(R-7) MS. A AHMED(R-8) MRP GOGOI(R-6) MS.F BEGUM(R-8) GA, NAGALAND MR.S BORTHAKUR(R-6)

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./962/2025 WITH OFFICE NOTE, FIXED	SHUBHAM JAIN Versus UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA	SC, GST
2	Bail Appln./963/2025 WITH OFFICE NOTE, FIXED	PRABIN JHA Versus UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, GST
3	Bail Appln./1001/2025	IMANUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. T R SARMA MR. A K ROY	PP, ASSAM
4	Bail Appln./1004/2025	RASMIL ALI @ BABULI ALI Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
5	Bail Appln./1005/2025	HASANUR ZAMAN @ HASHANUR ZAMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY M. HOSSAIN	PP, ASSAM
MOTION				
6	AB/161/2025	ANURAGI CHANGMAI Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
7	AB/527/2025 B/O	RANJU KUMAR NATH @ RANJU NATH Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
8	AB/558/2025 FIXED	BASITH AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	WITH Bail Appln./691/2025	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

BAIL HEARING (BA)

10	Bail Appln./1504/2024 WITH CASE RECORD(SCANNED COPY)	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
11	Bail Appln./2032/2024 WITH OFFICE NOTE	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR H R CHOUDHURY (P1) MR I S MAZUMDAR (P1) S. TALUKDAR (P1) A S PRODHANI (P1) MR N ALI (P1)	SC, NCB
12	Bail Appln./2363/2024 WITH CASE RECORD(SCANNED COPY)	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY)	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
14	Bail Appln./3560/2024 WITH CASE RECORD(SCANNED COPY)	AKHTAR HUSSAIN @ AKATAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
15	Bail Appln./3954/2024 WITH CASE RECORD(SCANNED COPY)	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM
16	Bail Appln./60/2025 WITH CASE RECORD(SCANNED COPY) WITH I.A.(CrI.)/189/2025 in Bail Appln./60/2025	SRI SAPEAR MOMIN @ SP Versus THE STATE OF ASSAM AND ANR.	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
17	Bail Appln./171/2025 WITH CASE RECORD(SCANNED COPY)	SRI SAPEAR MOMIN ALIAS SP Versus THE STATE OF ASSAM AND ANR	MD TAIZUDDIN SK	PP, ASSAM
18	Bail Appln./194/2025 WITH CASE RECORD(SCANNED COPY)	TAMIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
19	Bail Appln./356/2025 WITH CASE RECORD(SCANNED COPY), B/O	NAVIN KUMAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
20	Bail Appln./402/2025 WITH CASE RECORD(SCANNED COPY), B/O	BIDYA NATH SINGH Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
21	Bail Appln./403/2025 WITH CASE RECORD(SCANNED COPY)	RATNESH KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
22	Bail Appln./482/2025	ABU BAKKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
23	Bail Appln./590/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AMIR KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
24	Bail Appln./746/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
25	Bail Appln./753/2025 WITH OFFICE NOTE, FIXED	BABUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
26	Bail Appln./754/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD HAIDER ALI Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
26	Bail Appln./754/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JUBEL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

27	Bail Appln./755/2025 WITH CASE RECORD(SCANNED COPY)	JOGODISH DAS AND ANR Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
28	Bail Appln./768/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MADHU RAY Versus THE UNION OF INDIA,	MR. Y S MANNAN MR. T HUSSAIN MR. J ALI MS R BEGAM	SC, NCB
29	Bail Appln./770/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD BULBBUL HUSSAIN @ BULBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
30	Bail Appln./810/2025 WITH OFFICE NOTE, FIXED	BABUL DEHINGIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
BAIL HEARING				
31	AB/2464/2024	BHARAT LAL CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
32	AB/3022/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
33	AB/3089/2024 BA 3648/2024(D/O), AB 308/2024(D/O), WITH CASE RECORD(SCANNED COPY)	TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
34	AB/3119/2024 FIXED	SYED ZAKIR ULLAH Versus THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
35	AB/125/2025	FOJOR ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M HOQUE	PP, ASSAM
36	AB/196/2025	SAMSUL HOQUE Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	MR M HOQUE (R-2) MR. A PHUKAN, Amicus Curiae, (R-2) MR. A PHUKAN, Amicus Curiae, (R-2) PP, ASSAM
37	AB/480/2025 FIXED	RUMAN BEGUM BARBHUIYA Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
38	AB/481/2025	APURBA DUTTA Versus THE STATE OF ASSAM,	MR. D GOGOI	PP, ASSAM
39	AB/565/2025 WITH OFFICE NOTE, FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	MR. A ROSHID (R-2) PP, ASSAM
40	AB/605/2025 WITH OFFICE NOTE, FIXED	NAYANMONI PEGU @ MONI Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR K DOLEY	PP, ASSAM
41	AB/606/2025 WITH OFFICE NOTE, FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
42	AB/712/2025 FIXED	RAVINDRA KUMAR RAWAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	DY.S.G.I.

ORDERS

43 [I.A.\(CrI.\)/65/2025](#)
BA 417/2021(D/O)
in Bail Appln./417/2021

BHARGAV DEKA
Versus
THE STATE OF ASSAM

MR. A K BHUYAN
MR. S MUNIR
MS. S SAIKIA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6303/2018 PART-HEARD, FIXED	M/S. KALPATARU AGRO FOREST ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, RAILWAY
2	WP(C)/4874/2019 FIXED	OM PRAKASH MISRA Versus REGISTRAR, ASSAM UNIVERSITY, SILCHAR	MR. M H LASKAR PETITIONER IN PERSON	MR. S C KEYAL SC, ASSAM UNIVERSITY
3	WP(C)/2867/2020 FIXED	SM ATUAR RAHMAN IBNA SAMAD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, ELEM. EDU SC, SEC. EDU.
4	WP(C)/1863/2024 FIXED	GAJENDRA NATH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MR. S U AHMED (R-5) SC, SEC. EDU. A M RAHMAN (R-5)
5	WP(C)/2725/2024 FIXED	KABITA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	SC, HIGHER EDU ALHAJJ I UDDIN(R-5), MRS. R MOMTAZ(R-5) MR D MAHANTA (R-3) H M I HOQUE (R-5) MR R HOQUE(R-5) SC, U G C
6	WP(C)/6034/2024 B/O	JITEN NEUPANE Versus THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/6087/2024 B/O	MUKUT SINGHA LAHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU.
8	WP(C)/6164/2024 B/O	SWAPNANIL GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6326/2024 B/O	RUPOK GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM

ORDERS

10	Cont.Cas(C)/424/2020 FIXED	SMT. RINA PAUL Versus SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
HEARING				
11	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7 SC, HIGHER EDUCATION
12	WP(C)/3864/2017 FIXED	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	
WITH				
13	WP(C)/6604/2022	DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, HIGHER EDU SC, AG
14	WP(C)/7889/2017 FIXED	DR. ANANYA CHUTIA Versus DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
15	WP(C)/189/2018 FIXED	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
16	WP(C)/508/2018 FIXED	BIJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. M CHANDA MR S CHOUDHURY MR. H DAS	GA, ASSAM
17	WP(C)/5790/2018	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
19	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
WITH				
20	WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
WITH				
21	WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
WITH				
22	WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

23	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
24	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
25	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
26	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
27	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
28	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
29	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
30	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
31	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
32	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C

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LEAVE NOTE OF ADVOCATES FOR 03/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025

9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MR M AHMED	27-03-2025	To	04-04-2025
11)	MR. R J DAS	27-04-2025	To	28-04-2025
12)	J SHARMA	08-04-2025	To	24-04-2025
13)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
14)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
15)	MD. A SAHAD	01-04-2025	To	03-04-2025
16)	MR. S SHARMA	01-04-2025	To	03-04-2025
17)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
18)	MR J DAS	01-04-2025	To	02-05-2025
19)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/150/2010 WITH LCR, FIXED	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
ADMISSION				
2	CRP(IO)/288/2023 FIXED	MANISH SISODIA Versus RINIKI BHUYAN SARMA	DR. B AHMED MR. N D BHUYAN MR A U AHMED MS. H SARMA MR P D BHUYAN	MR. R BORPUJARI MR. K K DUTTA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA
	WITH I.A.(Civil)/2726/2023 in CRP(IO)/288/2023	MANISH SISODIA Versus RINIKI BHUYAN SARMA	DR. B AHMED MR A U AHMED MS. H SARMA	MR. R BORPUJARI
HEARING				
3	Crl.Pet./632/2024 PART-HEARD, WITH LCR 2 (TWO) FILES	ABDUS SALAM MIAH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM
4	MFA/62/2013 WITH LCR, FIXED	UNION OF INDIA Versus M/S. FUEL SOURCES INDIA PVT. LTD.	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR. DIVYANSH RATHI
5	MACApp./79/2013 WITH LCR, FIXED	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
6	MACApp./69/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGHAIN

7	RSA/124/2014 WITH LCR, FIXED	IKBAL HUSSAIN and 3 ORS. Versus TEJER ALI	MR.A IKBAL MR.S ALI MR.G BORDOLOI	MR.P P DAS MR M AHMED MR. A HUSSAIN A. K. KANU MR A. ALI MR.P RAJBANSHI MR. P M DEKA
8	RSA/273/2014 WITH LCR, FIXED	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA ANDE HIS LEGAL HEIRS-	S DEY MR. A C SARMA P SEN MR G BHARADWAJ MR B DEORI MR N BRAHMA	L SHARMA(R-1) S S SHARMA(R-1) B J MUKHERJEE(R-1)
9	MACApp./282/2014 WITH LCR, FIXED	NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYYAR-1 MR.J JOHN(R-1)
10	Intest.Cas./10/2017 CAVT. NO. 1073/2017 WITH LCR, FIXED	SRI SURAJIT DUTTA CHOUDHURY Versus SRI VICTOR PALIT and ANR	MR.D MOZUMDER MR. S BISWAS	MR. S BANIK (R-2) MS.T ROY MS.M ROY A N HUSSAIN (R-1) MS F BEGUM (R-1) FOR CAVEATOR
11	MFA/51/2017 WITH LCR, FIXED	THE UNION OF INDIA Versus M/S UNITED COMMERCIAL CO. and ANR	MR.U K GOSWAMI MR.G GOSWAMI MR H GUPTA SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
12	MACApp./439/2017 WITH LCR, FIXED	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SHRI JATIN BARUAH and 2 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR. S P CHOUDHURY MR. A S DHILLON
13	MACApp./523/2017 CAVT. NO. 1376/2017 WITH LCR, FIXED	KULENDRA PATHAK and ANR Versus ATUL PATHAK and 2 ORS	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. B BORAH MR. S A B KHABIR	MR. A ACHARYA MR. D BANIA FOR CAVEATOR
14	MACApp./282/2018 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus PRANTIK GAUTAM AND 3 ORS	MS. L SHARMA MR. B J MUKHERJEE MR. S S SARMA	MS. J R THAKUR (R4) MR. N BORUAH (R-1) MR H MEDHI (R4) MR S ARAFAT (R-1) MR. A THAKUR (R4)
15	MACApp./278/2020 WITH LCR, FIXED	ANJAN RAJBANGSHI Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR M AHMED MR A HUSSAIN	MR. A J SAIKIA MR G S BORO
16	MACApp./69/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	MR. I A TALUKDAR MS M CHOUDHURY
17	Intest.Cas./1/2022 WITH LCR, FIXED	BANESWAR KALITA Versus ANIMA KALITA	MR. A AHMED U U KHAN	MR. B SARMA MR. R SARMA MR. M GOSWAMI
18	Mat.App./31/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA MS. M JAIN (LEGAL AID COUNSEL)
19	MFA/9/2024 WITH LCR, FIXED	Union Of India Versus M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
20	WITH MFA/71/2015 WITH LCR	UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.	MSB DEVI MR.B SARMAHRIy.Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI

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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,3rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/3320/2018 BY SLIP	BHASKAR PRATIM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, APDCL
2	WP(C)/3427/2020 BY SLIP	NO. 055130963, SRI HIREN BORO Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS. B SARMA ASSTT.S.G.I.
3	WITH WP(C)/2601/2020	NO. 055132021 PRADIP UPADHYAY Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAJUMDAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.
4	WITH WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	MR. U K GOSWAMI ASSTT.S.G.I.
5	WITH WP(C)/3264/2020	NO.055131006 BIJAY BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. D C BORAH ASSTT.S.G.I. MR. B C BORAH, CGC
6	WITH WP(C)/4556/2020	NO. 065133056 CT/GD SRI BALINDRA @ BALINDER DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MS J SARMAH ASSTT.S.G.I.
7	WITH WP(C)/4627/2020	NO. 035134484 JITU DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S CHAUHAN MR. P MAZUMDER	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
8	WP(C)/3646/2023 BY SLIP	STAR CEMENT MEGHALAYA LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

TOP OF THE LIST

9	WP(C)/2207/2018 FIXED	RAMEN LAL BAISHYA Versus THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
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ADMISSION

10	WP(C)/1783/2023 FIXED, IN WP(C)/1604/2018 (D/O)	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
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HEARING

11	WP(C)/554/2023 PART-HEARD, FIXED	HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R- 2,3) SC, GHC
12	WP(C)/6098/2022 FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./59/2012 PART HEARD. WITH LCR 5 FILES. FIXED.	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
2	Crl.Rev.P./61/2012 PART HEARD. WITH LCR 4 FILES. FIXED.	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM
3	WP(C)/5049/2022 CAVT. NO.08292/022, WITH WP(C)/912/2011 (D/O). PART HEARD. FIXED.	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
4	Crl.Rev.P./331/2009 WITH LCR 3 FILES + PAPER BOOK. FIXED.	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	MS. B SARMA, AMICUS CURIAE (R-2) PP, ASSAM
5	Crl.Rev.P./480/2010	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
6	Crl.Rev.P./474/2011 WITH LCR 4 FILES.	MADHU KALITA Versus THE STATE OF ASSAM	MR.M U MONDAL MS.M DAS MR.M HUSSAIN MR.H R AHMED MR.M R KHANDAKAR	PP, ASSAM
7	Crl.Rev.P./57/2013 WITH LCR 6 FILES.	ABDUL HASEN @ FIRDUS ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE	PP, ASSAM
8	Crl.A./61/2013 WITH LCR 4 FILES.	ASHOK KUMAR SINGHA Versus THE STATE OF ASSAM	MR.Z HAMMAD MR.A M BARBHUIYA MR.A M S MAZUMDER	PP, ASSAM

9	Crl.Rev.P./62/2013 WITH LCR 1 FILE.	MD. MANIK CHOUDHURY Versus ABDUL KAYUM TALUKDAR	MR A TEWARI MS.G BARUAH	DR.B AHMED MR.H K GOGOI MR.S ROY PP, ASSAM
10	Crl.Rev.P./63/2013 WITH LCR 6 FILES.	NRIPEN DUTTA Versus THE STATE OF ASSAM	MR.M SARMA MS.I GOHAIN	PP, ASSAM
11	Crl.Rev.P./64/2013 WITH LCR 3 FILES.	DIBAKAR DUTTA Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.J BORA MR.A BHATTACHARYA MS.P BHATTACHARJEE	PP, ASSAM
12	Crl.A./65/2013 WITH LCR 2 FILES.	KRISHNA BARUAH, Versus PANKAJ BORAH,	MR. P P BARUAH	MR H R A CHOUDHURY MS.R CHOUDHURY A ALAM PP, ASSAM
13	Crl.Rev.P./73/2013 WITH LCR 4 FILES.	MD. ABDUL MALIK @ MILIK and 3 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.A BHATTACHARYA	PP, ASSAM
14	Crl.A./84/2013 WITH LCR 6 FILES.	SHAHIDUL ISLAM Versus STATE OF ASSAM	MR.A SHARIF MR.F ISLAM	PP, ASSAM
15	Crl.A./89/2013 WITH LCR 1 FILE	MAHINDRA and MAHINDRA FINANCIAL SERVICES LTD. Versus DILIP KR. AGARWALLA	MR.M SARMA MS.I GOHAIN MS.S MAHAPATRA	
16	Crl.A./90/2013 WITH LCR 5 FILES	MD. SANUWAR ALI, Versus THE STATE OF ASSAM,	MR.J AHMED MR.A M KHAN MR.S DAS	PP, ASSAM
17	Crl.A./116/2014 WITH LCR 2 BUNDLES (15 FILES). FIXED.	SMTI GITUMONI DAS, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS, AMICUS CURIAE MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI
	WITH			
18	Crl.A./97/2014	MITALI GOSWAMI KALITA Versus CENTRAL BUREAU OF INVESTIGATION	MR.A M BORA MR A KALITA, AMICUS CURIAE MR.D GOGOI MRK K DAS MS.P BHUYAN MS.C CHOUDHURY	MR.P N CHOUDHURY SC, CBI
	WITH			
19	Crl.A./104/2014	MUKUL KALITA Versus CENTRAL BUREAU OF INVSTIGATION CBI	MR. A DHAR, AMICUS CURIAE MR.D DAS MR.K SARMA MR.A HUSSAIN MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	SC, CBI
	WITH			
20	Crl.A./124/2014	MADAN GOPAL SAHA and 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. B SARMA, AMICUS CURIAE MS.N THAPA MR.B SINHA	SC, CBI
	WITH			
21	Crl.A./166/2014	PRANAB DAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.K DAS MR A AHMED, AMICUS CURIAE MR.B NEOG MR. V A CHOWDHURY MS P DASGUPTA	SC, CBI
	WITH			
22	Crl.Pet./35/2019 WITH LCR 1 FILE (SCANNED). FIXED.	KUNJ BIHARI SUREKA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR. S BORTHAKUR (R2) MR. J ABBAS (R2) PP, ASSAM

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